

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

Item 43

**IA No. 110/2023, 1666/106/
2022
in
CP (IB) No. 283/Chd/Pb/2021**

Under Section 94, IBC 2016

In the matter of:

Kalpana Bedi

...Petitioner

Due to paucity of time, the matter could not be taken up today, hence adjourned
to 15.12.2023.

Sd/-

Court Officer

October 30, 2023

Mukta